

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 380 OF 2018 &
IA NO. 1735, 1736, 1737 OF 2018**

Dated: 6th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

H-Energy Private Limited	... Appellant(s)
Vs.	
Petroleum & Natural Gas Regulatory Board	...Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Sakya Singha Chaudhary
Mr. Mukesh Naresh
Ms. Astha Sharma
Ms. Samykya Mukku
Ms. Amahe Cama
Mr. Mukesh

Counsel for the Respondent(s) : Mr. Utkarsh Sharma
Ms. Vidhi Thukral for PNGRB

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.02.2019.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Manjula Chellur)
Chairperson